

for the establishment of a fertilizer factory in Madhya Pradesh for the manufacture of 50,000 tons of nitrogen in the form of urea. The exact location of the factory is still under consideration by the licensee.

Government of India have agreed in principle to the proposal of the Government of Gujarat to establish a fertilizer factory in that State. Details are being worked out by the State Government.

Seminar on Consumer Problems

1378. { Shri P. C Borooah:
Shri Agadi:
Shri Sugandhi:
Shri Siddananjappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a seminar on consumer problems organised by the Consumers' Association of India was held in New Delhi in October, 1961;

(a) if so, whether Government took note of the main problems facing the consumers as sounded at the Seminar;

(c) what were the main problems thus sounded; and

(d) what decisions, if any, Government have taken to solve these problems?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) to (d). The recommendations made by the Seminar held by the Consumers' Association of India have been received by Government only very recently and are under consideration.

Claims of Pensions, etc. of Displaced Persons

1379. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) the number of cases of claims of pensions, provident fund, pay and leave salary from displaced person from West Pakistan settled so far;

(b) the number of cases pending in each of the above categories; and

(c) the time by which they will be settled finally?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The required information is given below:—

Nature of claims	Total No. of claims referred to the Govt. of Pakistan	Total No. of claims settled by Pakistan	Balance on 31-10-1961
Pension	3676	2076	1600
Provident fund	7246	5366	1880
Pay and leave salary	8886	4676	4210
TOTAL	19808	12118	7690

(c) The claims can be settled only after verification by the Pakistan Government. No time limit can therefore be fixed for their verification. We are however, constantly pursuing the matter.

Exports to China

1380. Shri Aurobindo Ghosal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the trade negotiation of Nepal with China; and

(b) if so, what will be the repercussion on India's export to China?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

Labour Relations in Iron and Steel Industry

1381. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 709 on the 19th August, 1961 and state: